

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 309
(IB)-1164(ND)2019
IA/2351/2020 New IA/4236/2020

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Kredo Beauty Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 14.10.2020

CORAM:

**CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

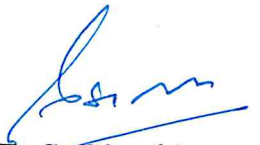
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS:

Mr. Vinod Chaurasia, For R.P, Mr. Ravi Bansal, R.P

ORDER

Renotify this case on 04th November, 2020


(T. S. Singh)
Court Officer